
Finesse International Design Pvt. Ltd. Vs Addl. CIT

Income Tax Appeal No. 2561/DEL/2022

Court: Income Tax Appellate Tribunal (Delhi H Bench)

Date of Decision: April 2, 2024

Acts Referred:

Income Tax Act, 1961 – Section 132A, 250, 269ST, 271D, 271DA

Hon'ble Judges: Kul Bharat, J; Dr. B. R. R. Kumar, (AM)

Bench: Division Bench

Advocate: Ashwani Kumar, Ankur Aggarwal, Siddharth Bhimsingh Meena

Final Decision: Allowed

Judgement